



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 03/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 22.06.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

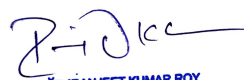
2. Total 334 applications were considered by the IMWG, out of which total 99 cases were approved (out of which 21 approved on *post-facto* basis, 16 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 62 applications approved subject to clear and unconditional NOC of one IMWG members). 11 applications have been dropped and 02 applications have been rejected and 01 have been denied by IMWG members from the agenda. The remaining 182 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc. The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

S.N	File/Name	Present Status
1.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY000000594AM23	Deferred
2.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY0 0000683AM23	Deferred
3.	M/s INDO AMINES LIMITED HQRSCMTAPPLY0 0000714AM23	Approved
4.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM23	Deferred
5.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED	Deferred


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Directorate General of Foreign Trade
वणिज्य एवं उद्योग मंत्रालय
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	00000943AM23	
6.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM23	Deferred
7.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY0 0000984AM23	Deferred
8.	M/s DELUXE METAL PROCESSING CHEMICALS P LTD HQRSCMTAPPLY00000998AM23	Approved subject to NOC/ Clearance from one agency
9.	M/s GOCL CORPORATION LIMITED HQRSCMTAPPLY0 0001008AM23	Deferred
10.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00001009AM23	Deferred
11.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY0 0001027AM23	Deferred.
12.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001031AM23	Deferred
13.	M/s HILDOSE PHARMASPECIALITIES LLP HQRSCMTAPPLY00001069AM23	Approved subject to NOC/ Clearance from one agency
14.	M/s NATIONAL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001084AM23	Deferred
15.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY0 0001096AM23	Deferred
16.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001101AM23	Deferred
17.	M/s GOODWILL CHEMICAL INDUSTRIES HQRSCMTAPPLY0 0001105AM23	Deferred
18.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001104AM23	Deferred
19.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001110AM23	Deferred
20.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Approved subject to NOC/ Clearance from one agency
21.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001134AM23	Deferred
22.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001159AM23	Deferred
23.	M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00001163AM23	Deferred
24.	M/s SAJJAN INDIA LIMITED HQRSCMTAPPLY00001179AM23	Approved subject to NOC/ Clearance from one agency
25.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001188AM23	Deferred
26.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001189AM23	Approved subject to NOC/ Clearance from one agency
27.	M/s VAL ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00001198AM23	Approved subject to NOC/ Clearance from one agency
28.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001200AM23	Deferred
29.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001223AM23	Deferred
30.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001224AM23	Deferred
31.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001225AM23	Deferred
32.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001226AM23	Deferred
33.	M/s HI TECH BUTTERFLY VALVES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001233AM23	Deferred


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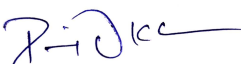
34.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001358AM23	Approved subject to NOC/ Clearance from one agency
35.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001370AM23	Approved subject to NOC/ Clearance from one agency
36.	M/s HEWLETT PACKARD ENTERPRISE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001399AM23	Deferred
37.	M/s UPL LIMITED HQRSCMTAPPLY00001406AM23	Approved subject to NOC/ Clearance from one agency
38.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001427AM23	Approved subject to NOC/ Clearance from one agency
39.	M/s UPL LIMITED HQRSCMTAPPLY00001449AM23	Approved subject to NOC/ Clearance from one agency
40.	M/s MASSAVI ENGINEERING SOLUTIONS HQRSCMTAPPLY00001450AM23	Approved subject to NOC/ Clearance from one agency
41.	M/s ASP ASSOCIATES HQRSCMTAPPLY00001455AM23	Deferred
42.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000003AM24	Approved subject to NOC/ Clearance from one agency
43.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00000026AM24	Deferred
44.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00000029AM24	Deferred
45.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000031AM24	Deferred
46.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000032AM24	Approved subject to NOC/ Clearance from one agency
47.	M/s METALLOYS RECYCLING LIMITED HQRSCMTAPPLY00000038AM24	Deferred
48.	M/s EQUIPMENT FABRICATORS HQRSCMTAPPLY00000046AM24	Approved subject to NOC/ Clearance from one agency
49.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000047AM24	Deferred
50.	M/s VENUS INTERNATIONAL HQRSCMTAPPLY00000049AM24	Deferred.
51.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000053AM24	Approved subject to NOC/ Clearance from one agency
52.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000088AM24	Approved subject to NOC/ Clearance from one agency
53.	M/s Venus Chemicals HQRSCMTAPPLY00000093AM24	Deferred
54.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Deferred
55.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000095AM24	Deferred
56.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000097AM24	Approved subject to NOC/ Clearance from one agency
57.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000101AM24	Approved subject to NOC/ Clearance from one agency
58.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000102AM24	Deferred
59.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000111AM24	Deferred
60.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000114AM24	Deferred
61.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00000118AM24	Approved subject to NOC/ Clearance from one agency
62.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000129AM24	Deferred
63.	M/s ONCOSIMIS BIOTECH PRIVATE LIMITED	Deferred


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	HQRSCMTAPPLY00000130AM24	
64.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000133AM24	Approved subject to NOC/ Clearance from one agency
65.	M/s IDEAFORGE TECHNOLOGY LIMITED HQRSCMTAPPLY00000136AM24	Deferred
66.	M/s SANYO TRADING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000139AM24	Approved subject to NOC/ Clearance from one agency
67.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000144AM24	Deferred
68.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000150AM24	Approved subject to NOC/ Clearance from one agency
69.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000152AM24	Deferred
70.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000155AM24	Deferred
71.	CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
72.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
73.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred
74.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
75.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred
76.	M/s Innovio Ventures HQRSCMTAPPLY00000161AM24	Approved subject to NOC/ Clearance from one agency
77.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00000163AM24	Deferred
78.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000165AM24	Approved subject to NOC/ Clearance from one agency
79.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000167AM24	Deferred
80.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000169AM24	Deferred
81.	M/s UPL LIMITED HQRSCMTAPPLY00000171AM24	Deferred
82.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000172AM24	Deferred
83.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000173AM24	Approved subject to NOC/ Clearance from one agency
84.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000175AM24	Approved subject to NOC/ Clearance from one agency
85.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000176AM24	Deferred
86.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000180AM24	Deferred
87.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000181AM24	Approved subject to NOC/ Clearance from one agency
88.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000182AM24	Deferred
89.	M/s TVH ENERGY RESOURCE PRIVATE LIMITED HQRSCMTAPPLY00000183AM24	Deferred
90.	M/s CNC TECHNICS PVT. LTD. HQRSCMTAPPLY00000185AM24	Deferred
91.	M/s WIRTGEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00000186AM24	Deferred
92.	M/s MAISURIYA PHARMA SOLUTIONS HQRSCMTAPPLY00000187AM24	Deferred
93.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000188AM24	Deferred


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94.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000191AM24	Deferred
95.	M/s HINDUSTAN FIBRE TECH HQRSCMTAPPLY00000192AM24	Deferred
96.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000193AM24	Deferred
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99.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000196AM24	Deferred
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101.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000198AM24	Deferred
102.	M/s MAK TRADING, HQRSCMTAPPLY00000199AM24	Approved subject to NOC/ Clearance from one agency
103.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000200AM24	Deferred
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105.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000202AM24	Deferred
106.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000203AM24	Deferred
107.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000204AM24	Deferred
108.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000205AM24	Deferred
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111.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000208AM24	Deferred
112.	M/s SNA HEALTHCARE PRIVATE LIMITED HQRSCMTAPPLY00000209AM24	Deferred
113.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000210AM24	Deferred
114.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000211AM24	Deferred
115.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000212AM24	Approved subject to NOC/ Clearance from one agency
116.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000213AM24	Approved subject to NOC/ Clearance from one agency
117.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00000214AM24	Deferred
118.	M/s AVENEX CHEMICAL TECHNOLOGIES LLP HQRSCMTAPPLY00000215AM24	Deferred
119.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000217AM24	Deferred
120.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000220AM24	Approved subject to NOC/ Clearance from one agency
121.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000227AM24	Deferred
122.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000228AM24	Deferred
123.	M/s AASTRID LIFE SCIENCES PRIVATE LIMITED HQRSCMTAPPLY00000230AM24	Deferred
124.	M/s Black Pearl Cosmetics HQRSCMTAPPLY00000232AM24	Deferred


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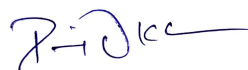
125.	M/s UPL LIMITED HQRSCMTAPPLY00000233AM24	Deferred
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129.	M/s AMBIKA EXIM HQRSCMTAPPLY00000237AM24	Approved subject to NOC/ Clearance from one agency
130.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000238AM24	Deferred
131.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000239AM24	Deferred
132.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000240AM24	Deferred
133.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000241AM24	Deferred
134.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000242AM24	Deferred
135.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000243AM24	Approved subject to NOC/ Clearance from one agency
136.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000245AM24	Deferred
137.	M/s ZETATEK TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000247AM24	Deferred
138.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00000249AM24	Approved subject to NOC/ Clearance from one agency
139.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000250AM24	Deferred
140.	M/s GODREJ CONSUMER PRODUCTS LIMITED HQRSCMTAPPLY00000252AM24	Deferred
141.	M/s Victor Sales Corporation HQRSCMTAPPLY00000253AM24	Deferred
142.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000254AM24	Approved subject to NOC/ Clearance from one agency
143.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000255AM24	Deferred
144.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000256AM24	Deferred
145.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000257AM24	Approved subject to NOC/ Clearance from one agency
146.	M/s MANIKANTA FINE CHEM HQRSCMTAPPLY00000258AM24	Deferred
147.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000259AM24	Deferred
148.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000260AM24	Deferred
149.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000261AM24	Deferred
150.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000264AM24	Deferred
151.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00000266AM24	Deferred
152.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000267AM24	Deferred
153.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000269AM24	Deferred
154.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000271AM24	Deferred
155.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000272AM24	Deferred
156.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED HQRSCMTAPPLY00000273AM24	Deferred


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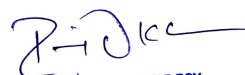
157.	M/s BTC PHARMACEUTICALS TECHNOLOGY INDIA HQRSCMTAPPLY00000274AM24	Deferred
158.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000275AM24	Deferred
159.	M/s EUROASIA TRANS CONTINENTAL HQRSCMTAPPLY00000276AM24	Deferred
160.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000277AM24	Deferred
161.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00000278AM24	Deferred
162.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000279AM24	Deferred
163.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000280AM24	Deferred
164.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000281AM24	Deferred
165.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000286AM24	Deferred
166.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000303AM24	Deferred
167.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00000304AM24	Deferred
168.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000305AM24	Deferred
169.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000306AM24	Deferred
170.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000307AM24	Deferred
171.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000308AM24	Deferred
172.	M/s IDEAFORGE TECHNOLOGY LIMITED HQRSCMTAPPLY00000311AM24	Deferred
173.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000312AM24	Deferred
174.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000313AM24	Deferred
175.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000314AM24	Deferred
176.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000315AM24	Deferred
177.	M/s SANZYME BIOLOGICS PRIVATE LIMITED HQRSCMTAPPLY00000316AM24	Deferred
178.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000317AM24	Deferred
179.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000318AM24	Deferred
180.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000319AM24	Deferred
181.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000320AM24	Deferred
182.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00000321AM24	Deferred
183.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000322AM24	Deferred
184.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000323AM24	Deferred
185.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000324AM24	Deferred
186.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000325AM24	Deferred


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187.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000326AM24	Deferred
188.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000327AM24	Deferred
189.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000328AM24	Deferred
190.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000329AM24	Deferred
191.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000330AM24	Deferred
192.	M/s FLOWERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00000331AM24	Deferred
193.	M/s FLOWERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00000332AM24	Deferred
194.	M/s BOEING INDIA PRIVATE LIMITEDHQRSCMTAPPLY00000333AM24	Deferred
195.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000335AM24	Deferred
196.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000339AM24	Deferred
197.	M/s TRBEX IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000340AM24	Deferred
198.	M/s INDIANA CHEM PORT HQRSCMTAPPLY00000342AM24	Deferred
199.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000343AM24	Deferred
200.	M/s PIXXELSPACE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000344AM24	Deferred
201.	M/s URMi AGENCIES HQRSCMTAPPLY00000345AM24	Deferred
202.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000346AM24	Deferred
203.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000347AM24	Deferred
204.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000348AM24	Deferred
205.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000350AM24	Deferred
206.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000351AM24	Deferred
207.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000352AM24	Deferred
208.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000353AM24	Deferred
209.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000354AM24	Deferred
210.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000355AM24	Deferred
211.	M/s BOEING INDIA DEFENSE PRIVATE LIMITED HQRSCMTAPPLY00000356AM24	Deferred
212.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000357AM24	Deferred
213.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000358AM24	Deferred
214.	M/s VCARE MEDICINES HQRSCMTAPPLY00000359AM24	Deferred
215.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00000360AM24	Deferred
216.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000361AM24	Deferred


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217.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000362AM24	Deferred
218.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000363AM24	Deferred
219.	M/s BELLATRIX AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000364AM24	Deferred
220.	M/s TAN90 THERMAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000365AM24	Deferred
221.	M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED HQRSCMTAPPLY00000367AM24	Deferred
222.	M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED HQRSCMTAPPLY00000368AM24	Deferred
223.	M/s TAN90 THERMAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000369AM24	Deferred
224.	M/s M S GLOBAL HQRSCMTAPPLY00000372AM24	Deferred
225.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00000375AM24	Deferred
226.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00000379AM24	Deferred
227.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000380AM24	Deferred
228.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000381AM24	Deferred
229.	M/s DENSO HARYANA PRIVATE LIMITED HQRSCMTAPPLY00000382AM24	Deferred
230.	M/s KAYVIAT INTERNATIONALS PROJECT CONSULTANTS PRIVATE LIMITED HQRSCMTAPPLY00000383AM24	Deferred
231.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000384AM24	Deferred
232.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000385AM24	Deferred
233.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000386AM24	Deferred
234.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00000388AM24	Deferred
235.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00000389AM24	Deferred
236.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000390AM24	Deferred
237.	M/s UPL LIMITED HQRSCMTAPPLY00000391AM24	Deferred
238.	M/s UPL LIMITED HQRSCMTAPPLY00000392AM24	Deferred
239.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000393AM24	Deferred
240.	M/s UPL LIMITED HQRSCMTAPPLY00000394AM24	Deferred
241.	M/s UPL LIMITED HQRSCMTAPPLY00000397AM24	Deferred
242.	M/s UPL LIMITED HQRSCMTAPPLY00000398AM24	Deferred
243.	M/s UPL LIMITED HQRSCMTAPPLY00000399AM24	Deferred
244.	M/s CLUB FIRST ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00000400AM24	Deferred
245.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000401AM24	Deferred
246.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000402AM24	Deferred
247.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000403AM24	Deferred
248.	M/s UPL LIMITED HQRSCMTAPPLY00000404AM24	Deferred

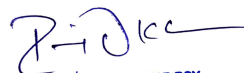

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249.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000426AM24	Deferred
250.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000427AM24	Deferred
251.	M/s NILE CHEMICALS HQRSCMTAPPLY00000428AM24	Deferred
252.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000429AM24	Deferred
253.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00000430AM24	Deferred
254.	M/s KRONOX LAB SCIENCES LIMITED HQRSCMTAPPLY00000431AM24	Deferred
255.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000432AM24	Deferred
256.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000433AM24	Deferred
257.	M/s UPL LIMITED HQRSCMTAPPLY00000434AM24	Deferred

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Date of application	Destination Country	Decision of IMWG 02/2022-23	Decision of IMWG 03/2022-23
1.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000822AM23	08.12.2022	CHINA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s VISHNU CHEMICALS LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000624AM23	27.10.2022	BANGLADESH	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s ALKYL AMINES CHEMICALS LIMITED (IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000673AM23	09.11.2022	CHINA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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4.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED (Fresh Export under GAEC) (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000753AM23	24.11.2022	UNITED STATES	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000828AM23	09.12.2022	ISRAEL	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s L&T VALVES LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00001047AM23	04.02.2023	SAUDI ARABIA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00000897AM23	24.12.2022	CHINA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s GRAPHITE INDIA LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001016AM23	30.01.2023	SAUDI ARABIA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s L&T VALVES LIMITED (IMWG	00001087AM23	15.02.2023	SAUDI ARABIA	Approved subject	Approved subject


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	MEETING NO.01/2023-24 HELD ON: 08.05.2023)				to receipt of clear and un-conditional conditional NOC of one agency	to receipt of clear and un-conditional conditional NOC of one agency
10.	M/s L&T VALVES LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001088AM23	15.02.2023	SAUDI ARABIA	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
11.	M/s L&T VALVES LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001152AM23	04.03.2023	SAUDI ARABIA	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
12.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED GAICT(IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00000945AM23	06.01.2023	USA	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
13.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00000975AM23	17.01.2023	INDONESIA	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
14.	M/s PREMIER EXPLOSIVES LIMITED (IMWG MEETING NO.02/2023-24 HELD ON:	00001001AM23	25.01.2023	ISRAEL	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency

	<u>30.05.2023)</u>					
15.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: <u>30.05.2023)</u>	00001034AM23	02.02.2023	TURKEY	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
16.	M/s PTC INDUSTRIES LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: <u>30.05.2023)</u>	00001051AM23	06.02.2023	CHINA	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
17.	M/s VEHERE INTERACTIVE PVT LTD (IMWG MEETING NO.02/2023-24 HELD ON: <u>30.05.2023)</u>	00001061AM23	09.02.2023	UAE	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
18.	M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: <u>30.05.2023)</u>	00001125AM23	24.02.2023	BANGLADESH	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
19.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: <u>30.05.2023)</u>	00001150AM23	03.03.2023	ISRAEL	Approved subject to receipt of clear and un-conditional conditional NOC of one agency	Approved subject to receipt of clear and un-conditional conditional NOC of one agency
20.	M/s INFINEON TECHNOLOGIES MEMORY SOLUTIONS INDIA LLP (IMWG	00001160AM23	07.03.2023	USA	Approved subject to receipt of clear and un-conditional conditional NOC	Approved subject to receipt of clear and un-conditional

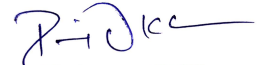

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	MEETING NO.02/2023-24 HELD ON: 30.05.2023)				of one agency	NOC of one agency
21.	M/s NEPTUNE INDUSTRIES LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00001190AM23	10.03.2023	BELARUS	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	M/s JAIVEL AEROSPACE PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00001203AM23	14.03.2023	UK	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00001237AM23	20.03.2023	CZECH REPUBLIC	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	M/s BALAJI AMINES LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00000081AM24	15.04.2023	COSTA RICA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
25.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000086AM24	17.04.2023	USA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency

Cases Which are Approved


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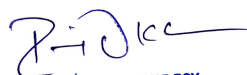
Sl. No	Firm's name and File No.	Application No.	Remark
1.	M/s AADISH IMPEX PRIVATE LIMITED (IMWG MEETING NO. <u>01/2023-24 HELD ON: 08.05.2023</u>)	00001216AM23	Approved
2.	M/s DYNAMIC ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED	00001214AM23	Approved
3.	M/s SRIVILAS HYDROTECH PRIVATE LIMITED	00001219AM23	Approved
4.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED	00001404AM23	Approved
5.	M/s CALIMARA MATTERS PRIVATE LIMITED	00001415AM23	Approved
6.	M/s SOLAR INDUSTRIES INDIA LIMITED	00001426AM23	Approved
7.	M/s ORGANO CHEMICAL INDUSTRIES	00000218AM24	Approved
8.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED (IMWG MEETING NO. <u>02/2023-24 HELD ON: 30.05.2023</u>)	00001075AM23	Approved
9.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO. <u>02/2023-24 HELD ON: 30.05.2023</u>)	00001197AM23	Approved
10.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED (IMWG MEETING NO. <u>02/2023-24 HELD ON: 30.05.2023</u>)	00000024AM24	Approved
11.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED (IMWG MEETING NO. <u>02/2023-24 HELD ON: 30.05.2023</u>)	00000090AM24	Approved
12.	M/s NUBERG ENGINEERING LIMITED (IMWG MEETING NO. <u>02/2023-24 HELD ON: 30.05.2023</u>)	00000145AM24	Approved
13.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED (IMWG MEETING NO. <u>02/2023-24 HELD ON: 30.05.2023</u>)	00000166AM24	Approved
14.	M/s GMM PFAUDLER LIMITED	00001252AM23	Approved
15.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000096AM24	Approved
16.	M/s PREMIER EXPLOSIVES LIMITED	00000113AM24	Approved
17.	M/s ASHLAND INDIA PRIVATE LIMITED	00000117AM24	Approved
18.	M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED	00000138AM24	Approved
19.	M/s AASTRID LIFE SCIENCES PRIVATE LIMITED	00000142AM24	Approved


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20.	M/s SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED	00000143AM24	Approved
21.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00001147AM23	Approved

Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Application No.	Remark
1.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000873AM23	Approved Post Facto
2.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001136AM23	Approved Post Facto
3.	M/s OPTIC ELECTRONIC (INDIA) PRIVATE LIMITED	00001205AM23	Approved Post Facto
4.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00001235AM23	Approved Post Facto
5.	M/s IDEAForge TECHNOLOGY LIMITED	00000006AM24	Approved Post Facto
6.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000051AM24	Approved Post Facto
7.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED	00000112AM24	Approved Post Facto
8.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000153AM24	Approved Post Facto
9.	M/s ASHLAND INDIA PRIVATE LIMITED	00000190AM24	Approved Post Facto
10.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000229AM24	Approved Post Facto
11.	M/s TANFAC INDUSTRIES LIMITED	00000341AM24	Approved Post Facto
12.	M/s RAPHE MPHIBR PRIVATE LIMITED	00000349AM24	Approved Post Facto
13.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000265AM24	Approved Post Facto
14.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED	00000309AM24	Approved Post Facto
15.	M/s INFOSYS LIMITED	00000009AM24	Approved Post Facto
16.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000174AM24	Approved Post Facto


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Cases which are DROPPED/REJECTED

Sl. No	Firm's name and File No.	Application No.	Remark
1. 1	M/s JAY JAY AGENCIES	00000838AM23	DROPPED
2.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED	00000974AM23	DENIED
3.	M/s SAHUWALA CYLINDERS PRIVATE LIMITED	00000246AM24	DROPPED
4.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED	00000248AM24	DROPPED
5.	M/s AMBIKA EXIM	00000287AM24	DROPPED
6.	M/s K KUMAR & CO	00001347AM23	DROPPED
7.	M/s INGRAM MICRO INDIA PRIVATE LIMITED	00001161AM23	DROPPED
8.	M/s UPS SCS (INDIA) PRIVATE LIMITED	00001181AM23	DROPPED
9.	M/s TANFAC INDUSTRIES LIMITED	00000387AM24	DROPPED
10.	M/s ZIM LABORATORIES LIMITED(IMWG MEETING NO.11/2022-23 HELD ON: 27.02.2023)	00000628AM23	DROPPED
11.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED Global Authorization for Intra Company Transfer (ANF 20(b)) (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000639AM23	DROPPED


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12.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED Global Authorization for Intra Company Transfer (ANF 20(b)) (IMWG MEETING NO. <u>12/2022-23 HELD ON: 05.04.2023</u>)	00000721AM23	DROPPED
13.	M/s VISWAAT CHEMICALS LIMITED (IMWG MEETING NO. <u>01/2023-24 HELD ON: 08.05.2023</u>)	00001046AM23	REJECTED
14.	M/s VISWAAT CHEMICALS LIMITED	00001213AM23	REJECTED

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

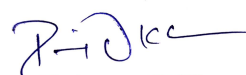
(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

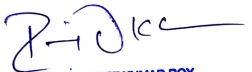
(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm


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with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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